

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/39(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	NIRMAL KANODIA VS BALAJEE INGOT INDIA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Shaunak Mitra,Adv.] For the Financial Creditor
Mr.S.Kakrania, Adv.]
Mr.Tanuj Kakrania,Adv.]
Mr.Amandeep Singh, Adv.]
Mr. Karanjeet Sharma,Adv.]

Mr.Ishaan Saha, Adv.] For the Corporate Debtor
Mr.Tanish Ganeriwala,Adv.]
Mr.Snehasish Chakraborty, Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. Heard. **Reserved for orders.**
3. Let the written notes of arguments along judgement which the parties have relied on, be filed within a period of one week.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ